- (b) No. Sir.
- (c) In view of reply to part (a) and (b), question does not arise.

[Translation]

Deposits of Nationalised Banks

7542. SHRI PYARELAL KHANDEL-WAL: Will the Minister of FINANCE be pleased to state.

- (a) whether institutional deposits are included in the total deposits of the nationalised banks; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Banks receive deposits from individuals, corporate bodies, institutions including banks. Therefore, institutional deposits are included in the total deposits of the nationalised banks. The liability of the banks on institutional deposits are like any other deposits received from the public.

[English]

Lead Banks in Maharashtra

7543. SHRI VAMANRAO MAHADIK: Will the Minister of FINANCE be pleased to state:

(a) whether Government/RBI awards

Lead Bank status to Nationalised Banks in specified area;

- (b) if so, the criteria for declaring the Nationalised Banks as Lead Banks;
- (c) the names of Lead banks in Maharashtra alongwith districts/areas under their supervision; and
- (d) the facilities provided by each of the banks referred to part (c) above in the areas under their supervision?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHAS-TRI): (a) and (b). Reserve Bank of India (RBI) designates a commercial bank as Lead Bank for an assigned District under Lead Bank Scheme, the metropolitan areas are not covered under Lead Bank Scheme. The allocation of Districts to each commercial bank was made taking into account the size of bank, number of branches, adequacy of its resources, continuity of Districts so that the bank could have a cluster of lead districts, regional orientation of banks and desirability to have more than one lead Bank operating in each State and the extent possible for each Lead Bank to operate in more than one State.

(c) and (d). The names of Lead Banks in Maharashtra and the names of Districts assigned to them for lead responsibility are indicated below:

Name of Bank	Name of District
Bank of India	Bhandara, Chandrapur, Gadchiroli, Kolhapur, Nagpur,
	Raigad, Ratnagiri, Sangli, Solapur, Sindhudurg,
	Wardha.
State Bank of India	Beed, Latur, Nanded, Osmanabad, Parbhani.
Bank of Maharashtra	Aurangabad, Jalna, Nasik, Pune, Satara, Thane
Central bank of India	Ahmednagar, Akola, Amravati, Buldhana, Dhulia, Jalgaon, Yeotmal.

The bank assigned the lead role acts as the consortium leader and maintains the necessary coordination between the banks and the concerned developmental depart-

ments of Government in Districts

[Translation]

Setting up of Akashvani and Doordarshan Kendras in Madhya Pradesh

7544 SHRI RESHAM LAL JANGDE Will the Minister of INFORMATION AND BROADCASTING be pleased to state

- (a) the names of the places in Madhya Pradesh for which sanction have been given for setting up Akashvani and Doordarshan Kendra during 1989-90 and the names of the places where progress has been made during said period
- (b) whether sanction has been granted for increasing the range of frequency and expansion of programme of Akashvani and Doordarshan Kendras at Raipur if so, when and the progress made in this regard, and
- (c) when the transmission of programmes is likely to commence from Aka shvani Kendra Bilaspur Raigarh?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P UPENDRA) (a)

AKASHVANI

The approved 7th Five Year Plan of AIR included schemes for setting up of 10 new radio stations, one each at Shahdol, Shivpuri, Chhindwara, Bilaspur, Guna, Balaghat, Raigarh, Khandwa, Betul and Sagar in the State of Madhya Pradesh Except Sagar, which is envisaged for commissioning during 1991, all other radio stations are envisaged for commissioning during 1990

DOORDARSHAN

Low Power TV transmitters at Bhind, Harda, Kanker, Chanderi, Dongargarh, Itarsi, Kurwai, Manindergarh, Kurasia, Malankhand, Nagda, Sheopur, Punchmarh, Rajarajharandilli and Shajapur sanctioned in early 1989-90, have since been commissioned

- (b) The power of 20 KW MW transmitter at AIR Raipur has already been upgraded to 100 KW MW on 17 12 84. As regards Doordarshan, a scheme to replace the existing 1 KW TV transmitter at Raipur by a 10 KW High Power Transmitter with Programme Generation Facility was approved in October '86 as part of the 7th Plan schemes Installation works pertaining to Programme Generation Facility centre have been completed and those pertaining to the transmitter are in progress. The scheme is envisaged for commissioning during 1990-91
- (c) The radio stations at Bilaspur and Raigarh are envisaged for commissioning during 1990

Overinvoicing on Imports

7545 SHRI DAULAT RAM SARAN Will the Minister of FINANCE be pleased to state

- (a) whether Government are aware that the tendency of over-invoicing in imports and under invoicing in exports is on the increase.
- (b) whether a large number of accounts have been opened in foreign banks and due to it capital of the country is going out in the garb of foreign trade;
- (c) the steps being taken to check it?
 THE DEPUTY MINISTER IN THE
 MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The Government is aware of the